

Rajesh Kumar Singh
D.H.J.S
Director (Academics)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
011-28036687 (Fax)
Email: dja@nic.in

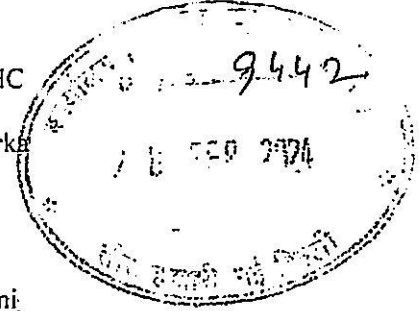
P.S. Office

DJA/Trg./workshop/JJB/ MS-11/1861/2024 / 5206

26th September, 2024

To:

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, North, Rohini



Sub.: Workshop on Implementation of Juvenile Justice (Care & Protection of Children) Act, 2015 & Building Synergy for Children's Courts, Principal Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors of these Courts & Special Juvenile Police Unit (Half of Total Strength) on 19th October, 2024.

Respected Sir/Madam,

As per approval of the Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting a "Workshop on Implementation of Juvenile Justice (Care & Protection of Children) Act, 2015 & Building Synergy for Children's Courts, Principal Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors of these Courts & Special Juvenile Police Unit (Half of Total Strength) on 19th October, 2024 from 10.00 am to 05.00 pm.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated to the participants, in due course.

It is requested that the nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the aforesaid programme, he/she may move their application in advance through the concerned Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Principal District & Sessions Judge. In case the nominated officer is transferred/ proceeded on long leave, the successor judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 19th October, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Encl: As above.

DJA/Trg./workshop/JJB/ MS-11/1861/2024

Copy for information to:

- The Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi.

(Rajesh Kumar Singh)

26th September, 2024

(Rajesh Kumar Singh)

011/Judl./west
✓
PD 253 (west)
28/09/2024

**Nomination List of Judicial Officers for
Workshop on Implementation of Juvenile Justice (Care & Protection of Children)
Act, 2015 & Building Synergy
for Children's Courts, Principal Magistrate JJBs, Member Social Worker JJBs,
Public Prosecutors of these Courts & Special Juvenile Police Unit (Half of Total
Strength)**

on

19th October, 2024

| Sl. No. | Name of Officer | Present Posting | No. | Civil/ Police District | Place of Posting |
|-----------------------------------|---------------------------|----------------------------------|-----|------------------------|---|
| Children's Court | | | | | |
| 1 | Mr. Ramesh Kumar-II | ASJ (POCSO) | 1 | East | KKD |
| 2 | Mr. Devendra Kumar Sharma | ASJ (POCSO) | 1 | South | Saket |
| 3 | Mr. Pooran Chand | ASJ (POCSO) | 1 | South-East | Saket |
| 4 | Mr. Munish Markan | ASJ (POCSO) | 1 | Shahdara | KKD |
| 5 | Ms. Pooja Talwar | ASJ (POCSO) | 1 | South-West | Dwarka |
| 6 | Ms. Jasjeet Kaur | ASJ (POCSO) | 4 | North-West | Rohini |
| 7 | Mr. Sachin Jain | ASJ (POCSO) | 7 | West | THC |
| 8 | Ms. Chhavi Kapoor | ASJ (POCSO) | 1 | New Delhi | PHC |
| 9 | Mr. Amit Sahrawat | ASJ (POCSO) | 1 | North | Rohini |
| Principal Magistrates, JJB | | | | | |
| 10 | Ms. Dhanashree Deka | Principal Magistrate, JJB-III | | Central | Sewa Kutir, Kingsway Camp |
| 11 | Ms. Deepali Srivastava | Principal Magistrate, JJB-IV | | East | Family Court Complex, Vishwas Nagar |
| 12 | Mr. Ashwani Panwar | Principal Magistrate, JJB-V | | East | Family Court Complex, Vishwas Nagar |

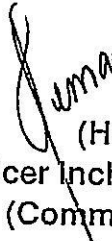
234
6/10/24

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 30560-20564 /JOTP/Gaz./PDJ West/2024 Dated, Delhi the 01/10/24
Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
4. For uploading on LAYERS.
5. For uploading on centralized website through LAYERS.


1/10/24
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

4